

## NATIONAL COMPAN<u>32</u>LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 224/16	TP 230/17	For hearing	391/394		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	PALLAUI SMIRITY	PETMONER	Culto

## ORDER

Counsel for Petitioner is present. Common synopsis is filed for both the cases. OL is present. There is no adverse comment on the Scheme. Already ROC has filed his report. For orders on 23.01.2018.

Member (T)

Member (J)